



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,8th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 7

**[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5128/2024 B/O	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
2	WA/351/2024 B/O	JAHIR UDDIN LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR (FOR CAVEATOR)

LEAVE NOTE OF ADVOCATES FOR 08/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
7)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
8)	MD. A J ATIA	21-10-2024	To	30-10-2024
9)	MR. A K JAIN	08-10-2024	To	10-11-2024
10)	MD. H BHUYAN	11-10-2024	To	02-11-2024
11)	MR. P SARMA	04-10-2024	To	16-11-2024
12)	MR. O P BHATI	04-10-2024	To	16-11-2024
13)	R C SANCHATI	21-10-2024	To	26-10-2024
14)	MS. K YADAV	21-10-2024	To	10-12-2024
15)	MR. R L YADAV	21-10-2024	To	10-12-2024



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3151/2024 B/O	ALTAF HUSSAIN LASKAR @ ALTA HUSSAIN LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
2	Bail Appln./3154/2024 B/O	DHANTI DAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
3	Bail Appln./3157/2024 B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
4	Bail Appln./3158/2024 B/O	MANTU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
5	Bail Appln./3161/2024 B/O	KRISNA MANDAL AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
6	Bail Appln./3162/2024 B/O	NASIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
7	Bail Appln./3163/2024 B/O	RUPAM CHARENGIA AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
8	Bail Appln./3164/2024 B/O	ABDUL SALIM MAZUMDER Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
9	Bail Appln./3165/2024 B/O	SOMEJ ALI @ SAMAD ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
10	Bail Appln./3166/2024 B/O	MUSTT MALEKA BIBI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
11	Bail Appln./3167/2024 B/O	MD FARDIN ALI @ HAQUE Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK MR I UDDIN	PP, ASSAM
12	Bail Appln./3168/2024 B/O	SAMIR GHOSH AND ANR Versus THE STATE OF ASSAM	MR. A K ROY	SC, EXCISE DEPTT.

13	Bail Appln./3169/2024 B/O	PARIMAL BARMAN Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
14	Bail Appln./3170/2024 B/O	NURUZZAMAL @ NUR JAMAL @ NURFAN Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
15	Bail Appln./3171/2024 B/O	MONOWARA KHATUN Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM

MOTION

16	AB/2722/2024 B/O	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
17	AB/2725/2024 B/O	MIRAJ AHMED AND ANR Versus THE STATE OF ASSAM	A B T HAQUE	PP, ASSAM
18	AB/2727/2024 B/O	SMT SARASWATI CHOUDHARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
19	AB/2732/2024 B/O	GOPAL MOHAN MISHRA AND 2 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
20	AB/2734/2024 B/O	JOYBAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
21	AB/2747/2024 WITH OFFICE NOTE, B/O	KULDEEP SAXENA Versus STATE OF ARUNACHAL PRADESH	MR D K MEDHI P BORUAH	PP, A P
22	AB/2748/2024 B/O	BEDANGA BHUSHAN BORAH @ BEDANTA BORAH @ MITHAI GUNDA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
23	AB/2749/2024 B/O	CHANDRA LAHKAR AND ANR Versus THE STATE OF ASSAM	MR P S RAJA	PP, ASSAM
24	AB/2750/2024 B/O	MD. ARIF ALI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
25	AB/2753/2024 B/O	PARAN ALI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
26	AB/2754/2024 B/O	NIKUNJA BASUMATARY Versus STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
27	AB/2755/2024 B/O	ASHOK GHOSE Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
28	AB/2756/2024 B/O	YAR RAHMAN SHAH @ YAR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED	PP, ASSAM
29	AB/2758/2024 B/O	SAHED AHMED LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
30	AB/2759/2024 B/O	HAREN RAY Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM

ADMISSION

31	Crl.A./328/2024 B/O	NITYANANDA BARMAN @ BULU BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
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WITH
[I.A.\(CrI.\)/962/2024](#)
in CrI.A./328/2024

NITYANANDA BARMAN @ BULU BARMAN MR. A H M R CHOUDHURY PP, ASSAM
Versus
THE STATE OF ASSAM AND ANR

BAIL HEARING (BA)

- 32 [Bail Appln./2622/2024](#) MAMONI RAY MR. A AHMED PP, ASSAM
B/O **Versus**
THE STATE OF ASSAM MR A AHMED
U U KHAN
MR A AHMED
- 33 [Bail Appln./2890/2024](#) JAHAR ALI AND ANR MR. N UDDIN PP, ASSAM
B/O, WITH OFFICE NOTE **Versus**
THE STATE OF ASSAM AND ANR. MR. M ISLAM
MR S K CHHETRY
MS. A AKHTAR
- 34 [Bail Appln./2894/2024](#) RAHUL ROY MR. A AHMED PP, ASSAM
B/O **Versus**
THE STATE OF ASSAM MR. M A CHOUDHURY
U U KHAN
MR A AHMED
- 35 [Bail Appln./2917/2024](#) ARSHAD ALI MR. S C BISWAS PP, ASSAM
B/O **Versus**
THE STATE OF ASSAM AND ANR MS. K L R YANTHAN
MR. F A HASSAN
MR. A K DAS
- 36 [Bail Appln./2942/2024](#) PUJA DEKA MR S M ABDULLAH P PP, ASSAM
B/O **Versus**
THE STATE OF ASSAM MS F HUSSAIN
MR. S RAHMAN
MD R ISLAM
MD IMRAN
- 37 [Bail Appln./2963/2024](#) JYOTISMAN SARMA MR. J KALITA PP, ASSAM
B/O **Versus**
THE STATE OF ASSAM MR SOHAING
- 38 [Bail Appln./2964/2024](#) SUMIT BARMAN MR. J KALITA PP, ASSAM
B/O **Versus**
THE STATE OF ASSAM MR SOHAING
- BAIL HEARING**
- 39 [AB/2156/2024](#) JAKIR KHAN MR. R ALI MR. S C
B/O **Versus** MR H A AHMED BISWAS(INFORMANT)
THE STATE OF ASSAM MR. MUSTAFA HUSSAIN MR. P S BISWAS
(INFORMANT)
PP, ASSAM
- 40 [AB/2259/2024](#) ANSARUL HOQUE MR F HAQUE PP, ASSAM
FIXED **Versus**
THE STATE OF ASSAM MR. S K M ALOMGIR
MR A ISLAM
- 41 [AB/2313/2024](#) MOMINUL ISLAM MR H R A CHOUDHURY MR. M R KHANDAKAR(R-2)
WITH OFFICE NOTE, FIXED **Versus** MR. A F N U MOLLAH MR A H AHMED(R-2)
THE STATE OF ASSAM AND ANR K ZAMAN PP, ASSAM
- 42 [AB/2345/2024](#) NIRA KUMAR PATIR MR J PAYENG PP, ASSAM
WITH SCANNED COPY OF CASE **Versus**
RECORDS, FIXED THE STATE OF ASSAM AND ANR. MS A PAYENG
MS. SUSMITA DOLEY
- 43 [AB/2413/2024](#) KASHYAP PHUKAN MR. D SARMAH PP, ASSAM
B/O **Versus**
THE STATE OF ASSAM S. J. SAHARIAH
B. D. KAKATI
- WITH**
[I.A.\(CrI.\)/878/2024](#)
in AB/2413/2024
- 44 [AB/2493/2024](#) KASHYAP PHUKAN MR. D SARMAH PP, ASSAM
FIXED **Versus**
THE STATE OF ASSAM S. J. SAHARIAH
B. D. KAKATI
- 45 [AB/2632/2024](#) RAMAL GOYARY MR. T DEURI PP, ASSAM
FIXED **Versus**
THE STATE OF ASSAM MR D S DEKA
MS A DAS
MS. L WANGSA
- 46 [AB/2652/2024](#) MOHIDUL ISLAM @ ALI MR S ISLAM MR. K K PARASAR
FIXED **Versus** MR. R ISLAM DY.S.G.I.
THE UNION OF INDIA
- 46 [AB/2652/2024](#) MUKSADUL RAHMAN @MAKSIDUL MR B M DEKA PP, ASSAM
FIXED RAHMAN **Versus**
THE STATE OF ASSAM MR R.AHMED

47	AB/2665/2024 FIXED	BIKI ROY Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
48	AB/2666/2024 FIXED	BIKI ROY Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
49	AB/2686/2024 FIXED	SRI KAILASH DEKA Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R BEGOM MD S A MONDAL	PP, ASSAM
50	AB/2724/2024 FIXED	SAEED AQUIB AHMED ALIAS SAEED AQUIB AHMED Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2024

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3028/2024 B/O	SMTI PABIMAYA SRESTHA Versus THE STATE OF ASSAM	MR. D SAIKIA MS D DUTTA	PP, ASSAM
2	Bail Appln./3097/2024 B/O	MD RAKIBUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
3	Bail Appln./3099/2024 B/O	CHANDAN CHAKRABORTY Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
4	Bail Appln./3100/2024 B/O	RASHID AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./3101/2024 B/O	ABDUL RASHID ALIAS BROILER Versus THE STATE OF ASSAM		PP, ASSAM
6	Bail Appln./3105/2024 B/O	DULAL BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
7	Bail Appln./3106/2024 B/O	DILIP DAIMARY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
8	Bail Appln./3107/2024 B/O	GOPAL TAMULI Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
9	Bail Appln./3112/2024 B/O	KABIR AHMED LASKAR Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
10	Bail Appln./3114/2024 B/O	SULTAN MAZNU @ SULTAN HOQUE Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
11	Bail Appln./3116/2024 B/O	ABDUL ALIM BARBHUIYA @ SABU AND ANR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
12	Bail Appln./3117/2024 B/O	DEBOJIT DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM

13	Bail Appln./3118/2024 B/O	ABU TAHER Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
MOTION				
14	Crl.Rev.P./410/2024 B/O	SUBHANTA MORAN Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR. P DUTTA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
	WITH I.A.(Crl.)/965/2024 in Crl.Rev.P./410/2024	SUBHANTA MORAN Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR. P DUTTA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
15	AB/2736/2024 B/O	MD MATIAR RAHMAN Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
16	AB/2738/2024 B/O	UMAR ALI SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
17	AB/2740/2024 B/O	SAIFUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. N DAS MS S DAS	PP, ASSAM
18	AB/2741/2024 B/O	AMZADUL HUSSAIN MAZUMDAR @ LILU Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
19	AB/2743/2024 B/O	C LALREMSANGA Versus THE STATE OF ASSAM	MR. V RAJKHOWA MS. A RANA	PP, ASSAM
20	AB/2744/2024 B/O	MS BETHSY LALRINSANGI Versus THE STATE OF ASSAM	MR. V RAJKHOWA MS. A RANA MS. E C VAIPHEI MR A.J.SARMA	PP, ASSAM
21	AB/2746/2024 B/O	TULBAR ALI @ TULABAR ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
22	AB/2757/2024 B/O	BRAJO @ BROJO KISHORE BORA Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
23	WP(C)/5238/2024 B/O	GOPAL DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR D S DEKA	SC, FOREST
24	WP(C)/5278/2024 B/O	NABARANJAN BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR R P SHARMA MRS. R RONGMEI	SC, REVENUE
25	WP(C)/5291/2024 B/O	ERSHAD IBRAHIM ZAMAN Versus THE STATE OF ASSAM AND 6 ORS	MR M GOSWAMI MR R SINGHA MS S PATOWARY	GA, ASSAM SC, J M B
26	WP(C)/5294/2024 B/O	RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND 3 ORS	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MS P.HAZARIKA MR. S AHMED MS A.DAS	DY.S.G.I.
27	WP(C)/5295/2024 B/O	RAJA BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	

28	WP(C)/5296/2024 B/O	NILIMA BORO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM
29	WP(C)/5297/2024 B/O	PRASANTA BAYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SC, FOREST
BAIL HEARING (BA)				
30	Bail Appln./1809/2024 B/O, WITH SCANNED COPY OF LCR	HIKMAT ALI Versus THE STATE OF ASSAM AND ANR.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR N AHMED	MR I RAFIQUE (r-2) MRS S A CHOUDHURY (r-2) PP, ASSAM
31	Bail Appln./2154/2024 WITH SCANNED COPY OF CASE RECORDS, FIXED	SUBOL CH. DAS @ SUBOL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	MR. D GOGOI (Amicus Curiae) PP, ASSAM
32	Bail Appln./2327/2024 WITH OFFICE NOTE, B/O	DIGANTA DAS Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
33	Bail Appln./2721/2024 FIXED	NASIR ALI @ NASIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S MUNIR MR. S R ISLAM	PP, ASSAM
34	Bail Appln./2738/2024 B/O	KRISHNA RAM DAS Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
35	Bail Appln./2862/2024 B/O	DIGANTA KALITA Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
36	Bail Appln./2945/2024 B/O	MOTALEB ALI Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. A Z AHMED	PP, ASSAM
37	Bail Appln./2947/2024 B/O	MD SHAHJAMAL SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
38	Bail Appln./2961/2024 B/O	SABINA YASMIN @ SAMINA YASMIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
39	Bail Appln./2965/2024 FIXED	MD GULJHAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
40	Bail Appln./2968/2024 WITH OFFICE NOTE, FIXED	JAINAL ABDIN Versus THE STATE OF ASSAM AND ANR	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
41	Bail Appln./2982/2024 B/O	MD JALAL UDDIN Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED MR J H FARAZI	PP, ASSAM
42	Bail Appln./3010/2024 FIXED	SAIDEUR RAHMAN @ CHAYEDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
43	Bail Appln./3011/2024 FIXED	NARGIS PARBIN @ NARGIS PARVIN Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
44	Bail Appln./3029/2024 FIXED	RUPAM KALITA Versus THE STATE OF ASSAM	MS. K HAZARIKA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
45	Bail Appln./3060/2024 FIXED	NABAB IMDADUL CHOUDHURY Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM

BAIL HEARING

46	AB/1688/2024 FIXED	SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
WITH				
47	AB/1919/2024	SHEIKH FARUQUE AL BASH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
48	AB/1707/2024 WITH OFFICE NOTE AND SCANNED COPY OF CASE RECORDS, FIXED	DIPAK MIZAR @ DEEPAK MIJAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
49	AB/2131/2024 WITH OFFICE NOTE, FIXED	MOKHLES ALI Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS. S SARMAH MR R.AHMED	PP, ASSAM
50	AB/2438/2024 B/O	MOGRAB ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
51	AB/2442/2024 B/O, WITH OFFICE NOTE	ASHAD ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
52	AB/2450/2024 B/O	PAPU DAS @ PAPPU DAS Versus THE STATE OF ASSAM	MR. B K SEN MR. R J DAS MS J BORUAH MR F HAQUE MR A HUSSAIN MS. MONIKA DAS N HASAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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15)	MR. R L YADAV	21-10-2024	To	10-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,8th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3062/2024 WITH OFFICE NOTE, FIXED	KHAIRUL ALOM MAZUMDER Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
2	Bail Appln./3120/2024 B/O	ABDUR RAHIM AND 2 ORS Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
3	Bail Appln./3122/2024 B/O	SRI CHINMOY BORTHAKUR ALIAS MAINA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
4	Bail Appln./3125/2024 B/O	SAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
5	Bail Appln./3127/2024 B/O	DIGANTA CHETIA AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
6	Bail Appln./3128/2024 B/O	BIKASH MALLAH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
7	Bail Appln./3130/2024 WITH OFFICE NOTE, B/O	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
8	Bail Appln./3134/2024 B/O	AZIMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
9	Bail Appln./3136/2024 B/O	AFZALUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED B DAS	PP, ASSAM
10	Bail Appln./3143/2024 B/O	LAKHYAJYOTI BORA Versus THE STATE OF ASSAM	MD. A H LASKAR MR A K SHARMA	PP, ASSAM
11	Bail Appln./3144/2024 B/O	AMINUR ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM

12	Bail Appln./3145/2024 B/O	MIJANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
13	Bail Appln./3148/2024 B/O	TULLDDI ALI @ TULLADI ALI @ KULLADI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
14	Bail Appln./3149/2024 B/O	GITA DEVI AND 12 ORS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM

MOTION

15	Crl.Rev.P./375/2024 B/O	JEHERUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
16	Crl.Rev.P./414/2024 B/O	MOMATAJ ALI @ MAMTAZ ALI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR. M A MONDAL MR. A ISLAM	PP, ASSAM
17	Crl.Pet./1223/2024 B/O	MAHEBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
18	Crl.Pet./1241/2024 B/O	MAYARUN NESSA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	PP, ASSAM
19	Crl.Pet./1246/2024 B/O	PRATIK MAJUMDAR Versus THE STATE OF ASSAM AND ANR	A G CHOUDHURY	PP, ASSAM
20	Crl.Pet./1247/2024 B/O	PRATIK MAJUMDAR Versus THE STATE OF ASSAM AND ANR	A G CHOUDHURY	PP, ASSAM
21	Crl.Pet./1248/2024 B/O	PRATIK MAJUMDAR Versus THE STATE OF ASSAM AND ANR	A G CHOUDHURY	PP, ASSAM
22	Crl.Pet./1267/2024 B/O	JOHURA BIBI LASKAR Versus BINOY KUMAR SINGHA AND ANR	MR. A M BARBHUIYA	PP, ASSAM
23	AB/2702/2024 B/O	RAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR D MAHANTA	PP, ASSAM
24	AB/2703/2024 B/O	FIRDOUSH CHOWDHURY @ FIRDUS CHOWDHARY Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
25	AB/2707/2024 B/O	BALIN CHETIA @ BALIN CHUTIA Versus THE STATE OF ASSAM	MR M ISLAM MR K THAKUR B ALI SK	PP, ASSAM
26	AB/2714/2024 B/O	JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI M.A. ISLAM MR H A RASHID	PP, ASSAM
27	AB/2718/2024 B/O	BIJAY NATH Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MR S NATH MS R MEDHI	PP, ASSAM
28	AB/2728/2024 B/O	RUMIR ENGTIPI Versus THE STATE OF ASSAM	MS. M BAISHYA MS. I DAS MS. B SARMAH	PP, ASSAM

BAIL HEARING (BA)

29	Bail Appln./1684/2024 FIXED	MD. JOHIRUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
30	Bail Appln./2413/2024 FIXED	SUMAN TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM

31	Bail Appln./2553/2024 B/O	DURGESWAR KALITA Versus THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
32	Bail Appln./2636/2024 WITH OFFICE NOTE, FIXED	EJAJUL HOQUE @ EJAJUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
33	Bail Appln./2729/2024 B/O	TRINAYAN BORA @ MUNU AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
34	Bail Appln./2756/2024 FIXED	PREMJEET KUMAR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
35	Bail Appln./2793/2024 WITH OFFICE NOTE, B/O	SUJIT ROY Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	
36	Bail Appln./2841/2024 FIXED	SUBEN BRAHMA @ NERSWN WARY Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
37	Bail Appln./2876/2024 B/O	ASSRUV DAS Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS I HOQUE MS. H G DAS	MR P H KONWAR (R-2) PP, ASSAM
38	Bail Appln./2895/2024 WITH OFFICE NOTE, FIXED	UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
39	Bail Appln./2899/2024 FIXED	KULDEEP SUTRADHAR Versus THE STATE OF ASSAM AND ANR.	MR P DEKA MR. B BORAH	PP, ASSAM
40	Bail Appln./2914/2024 B/O	TEJENDRA SAIKIA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
41	Bail Appln./2927/2024 B/O	MUSTAFIZUR MONDAL AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ	
42	Bail Appln./2984/2024 B/O	PORISHMITA BAISHYA PHUKAN @ PORISHMITA PHUKAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
43	Bail Appln./2999/2024 WITH OFFICE NOTE, FIXED	BINES NAJIAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
44	Bail Appln./3014/2024	MONJUWARA BEGUM Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
45	Bail Appln./3061/2024 FIXED	UMESH KUMAR PRASAD @ SURAJ PRASAD Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
46	AB/2370/2024 FIXED	VICTOR DAS Versus THE STATE OF ASSAM	MR B M DEKA MR D MEDHI MR P SONOWAL	PP, ASSAM
47	AB/2600/2024 WITH OFFICE NOTE, FIXED	SOHEL RANA SARKAR @ MANIK Versus THE STATE OF ASSAM	MR M J QUADIR AKHINUR ISLAM MR. A K HANNAN	PP, ASSAM
48	Bail Appln./2979/2024 WITH OFFICE NOTE, FIXED	MOZAMMIL HOQUE @ MUJAMIL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED SK ABDULLAH	PP, ASSAM
49	Bail Appln./3017/2024 WITH OFFICE NOTE, FIXED	BABLU DAS @ HALOWA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ORDERS

50 [I.A.\(CrI.\)/967/2024](#)
in BA 2874/24 (D/O), WITH
OFFICE NOTE, FIXED
in Bail Appln./2874/2024

NILOTPAL CHOUDHURY
Versus
THE STATE OF ASSAM

MR. D MAZUMDAR
MR. K KASHYAP

PP, ASSAM

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